

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 162 of 2019**

**IN THE MATTER OF:**

**M/s Unistil Alcoblends Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s India Brewery & Distillery Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Saurabh Srivastava and Mr. Ranjeet Singh, Advocates.**

**For Respondent: Mr. Balaji Srinivasan, Ms. Pallavi Sengupta and Mr. Akash Chatterjee, Advocates.**

**O R D E R**

**04.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 15<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/